

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 07 of 2020

IN THE MATTER OF:

Canara Bank

...Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondents

Present:

For Appellant: Mr. P.B.A. Srinivasan, Mr. Avinash Mohapatra and Mr. Parth D. Tandon, Advocates

**For Respondent: Mr. Kumar Kislay and Vishrutyi Sahni, Advocates
Mr. Subodh Kr. Agrawal, Advocate for RP
Mr. Shivambika Sinha and Mr. Akash Khurana,
Advocates (R-2)**

ORDER

29.01.2020 Respondent may file Reply Affidavit within two weeks.

Rejoinder, if any, may be filed by the Appellant within a week thereafter.

It is stated that against the same impugned order, there is yet another Appeal having number Company Appeal (AT) (Ins.) No. 1377 of 2019. The Appeal is stated to be coming up on 10th February, 2020. Registry to take note for listing of both the Appeals together.

List the present Appeal on **18th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md